

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/567/CHE/2021 IN IBA/267/2019
NAME OF PETITIONER : S Santha Kumar (RP) of M/s RP Telebuy Skyshop Pvt Ltd
NAME OF RESPONDENT : Committee Of Creditors
SECTION : Sec 25 of IBC 2016

ORDER

The Petitioner is represented by the Ld. Counsel Mr. S. Sathiyarayanan and the Respondent is represented by the Ld. Counsel Mr. G. Prabhu through video conferencing mode.

This is an Application in respect of remuneration and expenses incurred by the RP. He will take instruction and do the needful at the earliest. The Respondent is permitted to file Counter.

List this matter on **13.09.2021** for further hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)